

F.No. 01(01)/Roster/CESTAT/2018  
Customs, Excise & Service Tax Appellate Tribunal  
West Block-2, R.K. Puram, New Delhi - 66

Dated: 18.12.2018

**ORDER NO. 267 of 2018**

Hon'ble President is pleased to partially modify the **roster order no. 253 of 2018 for CESTAT Delhi** to the extent indicated below:-

On **18.12.2018 at 2.30 p.m.** Hon'ble Shri Anil Choudhary, Member (J) and Hon'ble Shri C.L. Mahar, Member (T) will hear the following part-heard matter:

1. ST/52342/2015

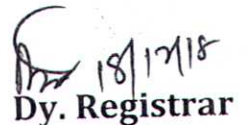
By Order



**(Bineesh Kumar K.S)**  
**Registrar**

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18/12/18  
Dy. Registrar